No .40-3/2020-DM-I(A)

Government of India Ministry of Home Affairs

> North Block, New Delhi-110001 Dated 28th December, 2020

ORDER

In exercise of the powers, conferred under Section 10(2)(I) of the Disaster Management Act 2005, the undersigned hereby directs that guidelines for Surveillance, Containment and Caution issued *vide* Ministry of Home Affairs' Order of even number dated 25.11.2020, will remain in force upto 31.01.2021.

Union Home Secretary

and, Chairman, National Executive Committee (NEC)

To

- 1. The Secretaries of Ministries / Departments of Government of India
- 2. The Chief Secretaries/Administrators of States/Union Territories (As per list attached)

Copy to:

- i. All Members of the National Executive Committee
- ii. Member Secretary, National Disaster Management Authority